

**ANNUAL REPORT AND ACCOUNTS (1965-66)
OF THE PYRITES AND CHEMICALS
DEVELOPMENT COMPANY LTD. AND
RELATED PAPERS**

SHRI K. RAGHURAMAIAH: Sir, I also beg to lay on the Table a copy each of the following papers:—

- (i) Sixth Annual Report and Accounts of the Pyrites and Chemicals Development Company Limited for the year 1965-66, together with Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-260/67 for (i) and (ii).]

**CERTIFIED ANNUAL ACCOUNTS (1965-66)
OF THE OIL AND NATURAL GAS COM-
MISSION AND RELATED PAPERS**

SHRI K. RAGHURAMAIAH: Sir, I also beg to lay on the Table a copy of the Certified Annual Accounts of the Oil and Natural Gas Commission for the year 1965-66, and the Audit Report thereon, under sub-section (4) of section 22 of the Oil and Natural Gas Commission Act, 1959. [Placed in Library. See No. LT-261/67.]

**CERTIFIED ANNUAL ACCOUNTS (1965-66) OF
THE NATIONAL COOPERATIVE DEVELOPMENT
CORPORATION AND RELATED
PAPERS**

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI D. ERING): Sir, I beg to lay on the Table, under sub-section (4) of section 17 of the National Cooperative Development Corporation Act, 1962, a copy of the Certified Annual Accounts of the National Cooperative Development Corporation for the year 1965-66, together with the Audit Report thereon. [Placed in Library. See No. LT-300/67.]

380 RSD—5.

MINISTRY OF HOME AFFAIRS NOTIFICATIONS

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA)-Sir, I beg to lay on the Table—

- (a) a copy each of twenty-two Notifications of the Ministry of Home Affairs, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT-233/67.]
- (b) a copy of the Ministry of Home Affairs Notification G.S.R. No. 1892, dated the 12th December, 1966, publishing the Police Forces (Restriction of Rights) Rules, 1966, under sub-section (2) of section 6 of the Police Forces (Restriction of Rights) Act, 1966. [Placed in Library. See No. LT-234/67.]

**ANNUAL REPORT AND ACCOUNTS (1965-66)
OF THE SALAR JUNG MUSEUM BOARD AND
RELATED PAPERS**

SHRI BHAGWAT JHA AZAD: Sir, I beg to lay on the Table a copy of the Annual Report and Accounts of the Salar Jung Museum Board for the year 1965-66 and the Audit Report on the Accounts. [Placed in Library. See No. LT-235/67.]

**THE SALAR JUNG MUSEUM (AMENDMENT)
RULES, 1967**

SHRI BHAGWAT JHA AZAD: Sir, I also beg to lay on the Table a copy of the Ministry of Education Notification G.S.R. No. 341, dated the 4th March, 1967, publishing the Salar Jung Museum (Amendment) Rules, 1967, under sub-section (3) of section 27 of the Salar Jung Museum Act, 1961. [Placed in Library. See No. LT-236/67.]